(e) whether Government would probe the matter through CBI and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (b) As per established procedure, the CAG has made certain observations to which the Government's replies are under examination by the CAG.

- (c) Government has not paid any amount for purchase of aircraft. The aircraft are being purchased by Air India by raising loans.
 - (d) and (e) Do not arise in view of (c).

Purchase of aircrafts from Boeing Company

785. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Air India is purchasing aircrafts from Boeing Company, USA;
 - (b) if so, the details of terms of agreements and price, etc. of each aircraft;
- (c) whether Government is aware that Boeing Company have sold aircrafts at cheaper rates to many countries than being sold to Air India; and
- (d) if so, the comparative rates of aircrafts being sold to Air India *vis-a-vis* other countries during the last three years?

THE MINISTER OF CIVIL AVIATION (SHRI VAYALAR RAVI): (a) and (b) Erstwhile Air India Limited had placed an order with M/s. Boeing on 30.12.2005 for purchase of 68 aircraft *viz*. 18XB737-800, 8XB777-200LR, 15XB777-300ER and 27XB787-8 at the estimated project cost of approximately Rs.34,000 crores. The agreement executed for these aircraft contains terms of the sale, which include among other things, aircraft specifications, prices and payment terms, delivery schedule, product support terms, legal clauses and insurance requirements etc. The aircraft deliveries commenced in October, 2006 and will continue till 2014. Till date 38 aircraft have been delivered.

- (c) No, Sir.
- (d) Does not arise.

Behaviour of airport staff

786. SHRIMATI JAYANTHI NATARAJAN: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the air passengers at IGI Airport, Delhi are harassed lot due to mismanagement and rude behaviour of airport staff, mishandling of air baggages and stealing therefrom etc.;